

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/4155/2021



This the 27th day of May, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Anita Sudan, W/o Sh. Vikram Sharma age 41 years, R/o Vill Jhullas, Poonch.
.....Applicant

(Advocate: Mr. H.C. Jalmeria-**Not Present**)

Versus

1. State of Jammu and Kashmir through Chief Secretary, Civil Sectt. Jammu and 3
ors.
.....Respondents

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

O R D E R
[O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, nobody has joined the video conference on behalf of the applicant.

2. On the last listed dates i.e., 05.03.2021 and 19.05.2021 also, nobody had joined the video conference on behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

(ANAND MATHUR)
MEMBER (A)

Arun

(RAKESH SAGAR JAIN)
MEMBER (J)